

[समाप्ति महोदय]

श्रीर स्पीकर भी इस केबर में नहीं थे। इसलिए मेरी मजबूरी है कि रूल सस्पेंड नहीं किया जा सकता।

Now Shri Tridib Kumar Chaudhuri will place on the Table the report of the Committee on Public Undertakings.

**SHRI KANWAR LAL GUPTA:** Sir, you put the motion to the House. Let the House decide it.

**MR. CHAIRMAN:** The Minister of Parliamentary Affairs has not moved any motion. So, the question does not arise. Now Shri Chaudhuri.

**SHRI KANWAR LAL GUPTA:** Sir, at 6 O'Clock we have a special business. There cannot be any other discussion, except the discussion on the law and order situation. Under the rules it cannot be done.

**SHRI VAYALAR RAVI:** No other business can be taken up between 6 and 8 p.m. You should have done it before.

**MR. CHAIRMAN:** I understand that the Speaker has already allowed it. He has given him permission.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### SIXTH REPORT AND MINUTES

**SHRI TRIDIB CHAUDHURI** (Berpampur): I beg to present the Sixth Report of the Committee on Public Undertakings on Galloping Rise in Foreign Tours and costs thereof undertaken by the officials of the Public Undertakings and minutes thereto.

18.10 hrs.

#### MOTION RE: LAW AND ORDER SITUATION IN THE COUNTRY

**MR. CHAIRMAN:** Mr. Stephen.

**SHRI SHAMBU NATH CHATURVEDI** (Agra): When an item is not

concluded, it automatically goes to the next day, and Mr. Kanwarlal Gupta...

**SHRI C. M. STEPHEN** (Idukki): That item is over.

**MR. CHAIRMAN:** Let Mr. Stephen speak.

**SHRI KANWAR LAL GUPTA** (Delhi Sadar): You have done great injustice to me.

**MR. CHAIRMAN:** No, I have not done. Mr. Speaker was not in favour of suspending the rules.

**SHRI C. M. STEPHEN:** I rise to move the motion standing in my name. I wish the motion was framed the way it was published in the Bulletin of April 17th. I am very clear in my mind, and I hope that this motion reflects a national consensus, irrespective of party differences. In the Bulletin dated 17th April the motion read like this:

"That this House is deeply concerned and takes serious note of the fast deteriorating law and order situation throughout the country, resulting in large-scale loss of life and injuries to the citizens through lathi-charges and police firings."

**MR. CHAIRMAN:** There are only two hours. How much time will you take?

**SHRI VASANT SATHE** (Akola): It should be extended by one hour.

**SHRI C. M. STEPHEN:** Maximum 20 minutes, if nobody interrupts me.

Against this motion you will find a galaxy of names. Besides myself....

**SHRI RAM DHAN** (Lalganj): On a point of order. He has read another motion.

**SHRI C. M. STEPHEN:** I have only moved the motion standing in my name. I have already said it. I am not moving any other motion.